

Vigilance Commissions set up in States to check corruption

7441. SHRI S. A. MURUGANANTHAM: Will the PRIME MINISTER be pleased to state:

(a) how many States have set up Vigilance Commissions to check corruption in administration;

(b) whether these commissions are working on the pattern of the Central Vigilance Commission;

(c) how far these vigilance commissions were able to function as an effective check on corruption at the administration level both in the States and the Centre; and

(d) whether there is any proposal to strengthen and improve the functioning of these commissions and if so, the outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (d). The information is being collected from the State Governments and will be laid on the Table of the House.

Enquiry against M/s. Arthur Butler Co., Muzaffarpur

7443 SHRI RAMAVATAR SHASTRI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Workers Union and Factory Manager have submitted certain specific charges of embezzlement of company's fund to the investigation committee against the Directors of Messrs Arthur Butler Company, Muzaffarpur;

(b) whether a member of Legislative Assembly had also submitted a memorandum to the Committee in this regard; and

(c) whether Government propose to institute an enquiry against the Directors by the C.B.I., and if so, when and if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). Yes, Sir.

(c) The report of the Investigation Committee is at present under consideration of Government.

पेंशन विद् जाने के खिलाफ शिकायत

7444. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या पटना टाउन में च.क. थाना स्वतन्त्रता सेनानी मधु ने अध्यक्ष और एक ममद सदस्य में पटना टाउन के एक मजदूर को पेंशन दिद् जाने के खिलाफ उनको शिकायत भेजी है

(ख) यदि हा. तो इस मामले में सम्बन्धित तथ्य क्या है , और

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है ?

गृह मन्त्रालय में उपमंत्री (श्री एफ० एच० मोहम्मिन) : (क) में (ग) सूचना एकाग्रित की जा रही है और सभा पटल पर रख दी जायगी ।

Patna R.M.S Employees' Protest against bifurcation of P-4 Section of Patna R.M.S.

7445. SHRI RAMAVATAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether P-4 Section of the Patna R.M.S. under P.T. Division has been bifurcated by the P&T administration; if so, the reasons therefor;